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*	IN THE HIGH COURT OF DELHI AT NEW DELHI	
+	W.P.(CRL) 1008/2020 & CRL.M.A. 8681/2020.	
I	CRL.M.A.20060/2021, CRL.M.A. 7127/2022, CRL.M.A. 8176/2022)
	CRL.M.A. 8177/2022	
	SHANTANU PRAKASH Petitioner	
	Through: Mr. Maninder Singh, Senior	
	Advocate with Ms. Neeha Nagpal,	
	Mr. Arshdeep Singh Khurana, Mr. M.	
	Bhatt, Mr. Vishvendra Tomar and Mr.	
	Prabhas Bajaj, Advocates.	
	versus	
	CENTRAL BUREAU OF INVESTIGATION & ORS.	
	Respondents	•
	Through: Mr. Anupam S Sharma, SPP with Mr.	
	Prakarsh Airan, Ms. Harpreet Kalsi,	
	Mr. Abhishek Batra, Mr. Ripudaman	
	Sharma, Advocates for CBI.	
	Mr. Sandeep Sethi, Senior Advocate	;
	with Mr. Sanjay Kapur, Ms. Megha	
	Kornwal, Mr. Arjun Bhatia and Mr.	
	Devesh Dubey, Advocates for SBI.	
	CORAM:	
	HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI	
	O R D E R	
%	24.04.2023	

Mr. Maninder Singh, learned senior counsel appearing for the petitioner has continued his submissions in the matter.

For further submissions by Mr. Singh, re-notify on 29th May 2023 at 04:00 pm.

Interim order to continue, till the next date of hearing.

ANUP JAIRAM BHAMBHANI, J

APRIL 24, 2023/ak

This is a digitally signed order.

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